

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH : ALLAHABAD  
ORIGINAL APPLICATION No. 994/2000

THURSDAY, THIS THE 12TH DAY OF SEPTEMBER, 2002

HON'BLE MS. MEERA CHHIBBER .. MEMBER (J)

1. Neeraj Kumar,  
S/o Vishwanath Vishwakarma,  
R/o Village Sahroj, Dist. Mau.
2. Amarjeet Singh,  
S/o Sri Markandey Singh,  
R/o Village and Post Office Nagpur,  
Ballia.
3. Rajeev Rai,  
S/o Sri Chhabila Rai,  
R/o Village & Post Office, Pali,  
District Ghazipur.
4. Krishnanand Rai,  
S/o Sri Bhagwan Rai,  
R/o Village & Post Office Kathaura,  
District Ballia.
5. Rajesh Singh,  
S/o Ram Autar Singh,  
R/o Village Pallakhi,  
Post Office Haldarpur,  
District Mau.

... Applicants

(By Advocate Shri S. Prakash)

Versus

1. Union of India, through  
Secretary, Ministry of Communication,  
New Delhi.
2. Post Master General,  
Gorakhpur Region, Gorakhpur.
3. Senior Superintendent,  
Railway Mail Service (G), Division,  
Gorakhpur.
4. Inspector Railway Mail Service (G)-I,  
Sub Division Mau.
5. Inspector, Railway Mail Service G.II  
Sub Division, Gonda.
6. Sub Record Officer,  
Railway Mail Service, Azamgarh.
7. Sub Record Officer,  
Railway Mail Service, Sitapur.

... Respondents

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8. Sub Record Officer,  
Railway Mail Service, Kheri.

9. Sub Record Officer,  
Railway Mail Service, pilibhit.

10. Sub Record Officer,  
Railway Mail Service, Ballia.

11. Sub Record Officer,  
Railway Mail Service, Mau. .. Respondents

(By Advocate Shri A.N. Shukla)

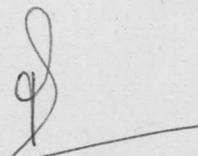
O R D E R

This O.A. has been filed by the applicants  
claiming the following reliefs:

- i) To direct the respondents to quash the order dated 2.4.2000 passed by Senior Superintendent of Railway Mail Service 'G' Division Gorakhpur;
- ii) To direct the respondents to regularise the service of the applicants since the date of their appointment and to pay their salary according to the revised rate;
- iii) To direct the respondents to prepare a seniority list in accordance with law, so that the regularisation of service of the applicants may be made accordingly;
- iv) To direct the respondents to decide the representation of the applicant No.6 dated 20.9.1999 and the representation of applicants Nos.1 to 5 dated 5.5.2000 pending before the Post Master General, Railway Mail Service, Gorakhpur Range, Gorakhpur; and
- v) for suitable relief which this Tribunal deems fit and proper.

2. One of the reliefs claimed by the applicants is that the respondents may be directed to decide the representation made by applicant No.6 dated 20.9.1999

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and applicants No.1 to 5 dated 5.5.2000, pending before the Post Master General, Railway Mail Service, Gorakhpur Range, Gorakhpur.

3. The grievance of the applicants in this case is that they had been engaged as Watermen-cum-Farrash on different dates, viz., 29.1.1998, 24.3.1995, 11.6.1998, 17.7.1998 and 28.5.1999 and were dis-engaged on 20.4.2000. They have submitted that they have already given their representations to the authorities, but, the same is still not been decided and is still pending.

4. The respondents have opposed the O.A. However, since they have not yet decided the representations given by the applicants, this O.A. is being disposed of by giving a direction to the respondents to consider the grounds taken by them in the O.A. as well as in their representations which are annexed with the O.A. and pass a detailed and speaking order within a period of three months from the date of receipt of a copy of this order. The reply shall be given to the applicants.

5. With the above directions, the O.A. is disposed of.



MEMBER (J)

psp.